

pitals in the State under the control of A.P. Vaidya Vidhav Parishad;

(b) if so, the salient features of the scheme;

(c) whether this scheme is posed for external assistance; and

(d) if so, the latest position in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI-MATI D. K. THARA DEVI SIDDHARATHA): (a) and (b): The Government of Andhra Pradesh submitted a proposal for seeking foreign assistance for a project which seeks to develop the district level and subdistrict level hospitals, 10 cyclone based medical hospitals, 1 cyclone disaster relief training centre and a T.B. Hospital in Andhra Pradesh. The project cost is Rs. 236.70 crores and it is phased over two plan period VIIIth and IXth five year plan.

(c) and (d) The proposal has been recommended to the Ministry of Finance for foreign assistance, who have sought some clarifications from the State Government and the Planning Commission.

#### **Jobless Labour due to Sick Industrial Units**

1665. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of LABOUR be pleased to state:

(a) the number of persons rendered jobless due to closure of sick industrial units; and

(b) the steps taken by the Government to help the displaced labour?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH GHATOWAR): (a) Information on closure of sick units is not maintained separate-

ly. Based on the latest available information, a Statement giving the number of workers affected by closures during 1990 by the causes of closure is attached.

(b) Industrial closure is governed by the relevant provisions of the Industrial Disputes Act, 1947. The Central and the State Governments have taken a series of steps to provide reliefs and concessional financial assistance through appropriate rehabilitation packages drawn up by the banks and financial institutions for revival of sick units. The Central Government is also operating a Textile Rehabilitation Fund which offers financial assistance on a tapering basis for a period of 3 years to the workers of closed Textile Mills.

#### **STATEMENT**

*Number of workers affected by closures over the causes indicated therein during 1990 (Provisional)*

<i>Cause groups</i>	<i>Workers affected</i>
1. Financial Stringency	1,186
2. Shortage of Power	0
3. Lack of Demand for Products.	806
4. Shortage of Raw Material	267
5. Break down of Machinery	0
6. Others	1,454
7. Cause Not known	191
<b>TOTAL</b>	<b>3,904</b>

SOURCE—Labour Bureau, Shimla.

#### **Clearance to Goleti No. 2 Open Cast Block Project in Andhra Pradesh**

1666. SHRI SOBHANADREESWARA RAO VADDE: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether the Government of Andhra Pradesh has requested the Union Government to accord clearance for using 49.75 Hectares of

forest land for non-forest purposes; as it is required for *GOLETI No. 2* open cast block, in Rebbana Reserve Forest in Bellampalli division, Adilabad district;

(b) if so, the reasons for delay in giving clearance; and

(c) the time by which clearances likely to be accorded from forest and environmental angles?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI KAMAL NATH): (a) Yes, Sir.

(b) and (c) The State Government of Andhra Pradesh and concerned Project Authority were requested to submit material information which has not been received so far. The case stands rejected for non-furnishing of information. The case can be reopened on receipt of the information required.

#### **Growth of Engineering Colleges Based on Capitation Fee**

1667. SHRI J. CHOKKA RAO: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether there is mushroom growth of private engineering colleges in different States based on capitation fee;

(b) whether the Government colleges are able to meet the man-power demands of the engineering industry;

(c) if so, the reasons for permitting engineering colleges in private sector when a large number of engineering graduates are unemployed; and

(d) the steps proposed to be taken to check setting up of engineering colleges in private sector?

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI ARJUN SINGH): (a) In ear-

ly 80's a number of private Engineering Colleges were established with the permission of the State Governments of Andhra Pradesh, Bihar, Karnataka, Maharashtra and Tamil Nadu on self-financing/no grant basis without the prior approval of All India Council for Technical Education (AICTE).

(b) According to the information of National Technical Manpower Information System (NTMIS) the demand in conventional disciplines like Civil, Mechanical, Electrical etc. are fully met but in new emerging areas of technology, the gap between demand—supply of technical manpower do exists.

(c) All India Council for Technical Education (AICTE) is not encouraging the establishment of new private engineering colleges in conventional areas but have permitted setting up of such colleges in emerging areas where there is a shortage of technical man-power.

(d) As per AICTE Act, 1987, no technical institution can now be established without the prior approval of AICTE.

[Translation]

#### **Nehru Memorial Museum and Library**

1668. SHRI MOHAN SINGH: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government are aware that a portion of the Nehru Memorial Museum and Library has been allotted to Nehru Cambridge Society and Kamla Nehru Hospital Society, as a result of which the main functions of the institution are being hampered;

(b) if so, whether the Government have received any complaints about it; and

(c) the steps taken by the Government in this regard?